GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2538

TO BE ANSWERED ON DECEMBER 22, 2022

PUCCA HOUSES

NO. 2538. SHRIMATI MAHUA MOITRA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of kutcha (or non-pucca/semi-pucca) houses versus pucca houses in every district of the country;
- (b) the schemes and grants available from the Government to convert those kutcha houses into pucca houses along with the cost to convert them;
- (c) the number of kutcha houses that can be converted into pucca houses annually based on the annual grants;
- (d) the money that homeowners have to contribute in converting their kutcha house into a pucca house; and
- (e) whether it is a grant or loan, if so, the details of amount of grant and terms and years for loan to be provided?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a): As per Census 2011, State/Union Territory (UT)-wise details of kutcha (or non-pucca/semi-pucca) versus pucca houses is at Annexure-I.
- (b) to (e): 'Land' and 'Colonisation' are State subjects. Schemes related to housing in their respective areas are implemented by States/UTs with their own financial resources and beneficiary contribution, if applicable. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance on grant basis under Pradhan Mantri Awas Yojana -Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries.

PMAY-U adopts a demand driven approach wherein States/UTs have been empowered to recommend the projects to the Ministry forall eligible beneficiaries identified by them through a demand survey based on the eligibility criteria.

Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) and Beneficiary Led Individual House Construction or Enhancement (BLC) verticals of PMAY-U. Under Credit Linked Subsidy Scheme (CLSS) vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹2.67 lakh per house is provided for beneficiaries of Economically Weaker Sections (EWS) and Low Income Group (LIG) category. The remaining cost of the house as per Detailed Project Report(DPR) is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries. Being a demand driven scheme, PMAY-U does not have any fixed year-wise target for construction of pucca houses. However, the year-wise physical and financial progress is at Annexure-II.

State/UT-wise details of kutcha (or non-pucca/semi-pucca) versus pucca houses

(Figure in '000')

S.No.	States/UTs	Total Census	Kutcha/Semi- Pucca Houses	Pucca Houses
1	Andhra Dradach	Houses	1 4004 1104000	
	Andhra Pradesh	23,636	3,923	19,712
2	Arunachal Pradesh	340	153	190
3	Assam	8,757	2,010	6,747
4	Bihar	22,783	8,042	14,741
5	Chhattisgarh	6,361	530	5,744
	Goa	443	16	428
7	Gujarat	15,083	314	14,770
8	Haryana	6,435	1,393	4,972
9	Himachal Pradesh	2,576	168	2,408
10	Jammu & Kashmir	3,276	895	2,381
11	Jharkhand	7,324	871	6,453
12	Karnataka	16,142	1,865	14,277
13	Kerala	9,935	343	9,593
14	Madhya Pradesh	17,427	1,786	15,641
15	Maharashtra	29,596	2,195	27,401
16	Manipur	601	108	492
17	Meghalaya	681	123	557
18	Mizoram	257	42	215
19	Nagaland	492	98	395
20	Orissa	12,019	4,278	7,740
21	Punjab	7,140	625	6,515
22	Rajasthan	16,153	2,322	13,830
23	Sikkim	152	9	143
24	Tamil Nadu	21,398	3,437	17,963
25	Tripura	1,023	121	902
26	Uttar Pradesh	42,602	10,743	31,858
27	Uttarakhand	3,030	205	2,825
28	West Bengal	24,238	3,572	20,666
29	A & N Islands	122	10	112
30	Chandigarh	277	10	267
31	D & N Haveli	90	2	87
32	Daman & Diu	75	1	75
33	NCT of Delhi	4,053	88	3,966
34	Lakshadweep	18	2	15
35	Puducherry	349	68	281
	INDIA	3,04,884	50,368	2,54,362

Source: Census of India - 2011: Series - H: Table on Houses, Household Amenities & Assets

Year-wise details of houses sanctioned, grounded for construction and completed along with Central Assistance sanctioned and released since inception under PMAY-U

FY	Houses Sanctioned (Nos.)	Houses Grounded (Nos.)	Houses Completed/ Delivered (Nos.)	Central Assistance Sanctioned (₹ in crore)	Central Assistance Released (₹ in crore)
2015-16	5,72,701	5,03,248	2,30,836	9,940.78	3,233.56
2016-17	6,97,145	4,05,155	1,29,111	10,472.73	4,574.28
2017-18	18,06,394	14,22,180	3,27,898	27,801.15	16,555.48
2018-19	25,99,693	23,43,728	18,16,669	41,572.15	25,070.92
2019-20	18,40,299	17,22,202	8,40,645	31,758.02	19,755.40
2020-21	17,58,826	16,18,625	14,51,670	30,479.64	26,612.56
2021-22	19,49,192	16,85,808	10,29,774	33,978.50	22,227.69
2022-23	8,20,751	9,58,931	7,23,358	16,367.11	11,572.65